

**KERALA GENERAL SALES TAX (AMENDMENT)
ORDINANCE ETC.**

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI VIDYA
CHARAN SHUKLA) : I beg to lay on
the Table—

- (1) A copy of the Kerala General Sales Tax (Amendment) Ordinance, 1970 (Kerala Ordinance No. 9 of 1970) promulgated by the Governor of Kerala on the 14th May, 1970, under article 213(2) (a) of the Constitution read with clause (c) (iii) of the Proclamation dated the 4th August, 1970, issued by the President in relation to the State of Kerala. [*Placed in Library. See No. LT-4120/70.*]
- (2) (i) A copy each of the following Notifications under sub-section (3) of section 15 of the Government Savings Banks, Act, 1873 :—
 - (a) The Post Office Savings Banks (Amendment) Rules, 1969, published in Notification No. G.S.R. 956 (English version) and G. S. R. 958 (Hindi version) in Gazette of India dated the 26th March, 1969.
 - (b) The Post Office Savings Bank (Second Amendment) Rules, 1969, published in Notification No. G.S.R. 957 (English version) and G.S.R. 959 (Hindi version) in Gazette of India dated the 26th March, 1969.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications. [*Placed in Library. See No. LT-4121/70.*]

**ANNUAL ACCOUNTS OF THE MORMUGAO
PORT TRUST AND VISAKHAPATNAM
PORT TRUST**

THE DEPUTY MINISTER IN THE
MINISTRY OF SHIPPING AND TRANS-
PORT (SHRI IQBAL SINGH) : I beg to
lay on the Table a copy each of the
following papers under sub-section (2) of
section 103 of the Major Port Trusts Act,
1963 :—

- (i) Annual Accounts of the Mormugao Port Trust for the year 1968-69 and the Audit Report thereon. [*Placed in Library. See No. LT-4122/70.*]
- (ii) Annual Accounts of the Visakhapatnam port Trust for the year 1968-69 and the Audit Report thereon. [*Placed in Library. See No. LT-4123/70.*]

12.50 hrs.

**COMMITTEE ON ABSENCE OF MEM-
BERS FROM THE SITTINGS OF
THE HOUSE MINUTES**

SHRI G. C. NAIK (Keonjhar). I beg
to lay on the Table the Minutes of the
Fifteenth sitting of the Committee on
Absence of Members from the Sitzings of
the House held on the 28th August, 1970

**LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE**

MR. SPEAKER : The Committee on
Absence of Members from the Sitzings
of the House in their Fifteenth Report have
recommended that leave of absence be
granted to the following Members for the
periods indicated against each :

(1) Shri Maharaj Singh Bharati	27th July to 3rd September, 1970 [Eleventh Session].
(2) Shri J. Rameshwar Rao	27th July to 3rd September, 1970 [Eleventh Session].
(3) Shri K. Jeggai	24th April to 20th May, 1970 [Tenth Session]
